

Central Administrative Tribunal Principal Bench, New Delhi.

CP-395/2019 in OA-2101/2012

New Delhi this the 6th day of January, 2020.

Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)

1.Sh. Chand Kumar, S/o Late Sh. Nand Kishore.

2. Sh. Hari Krishan, S/o Late Sh. Keshva Nand Depot. Material Supdt.Gr.II Under Northern Railway Store Depot Shakur Basti, R/o 750 Sec-2PKT 6/2 Rohini, New Delhi-85.

.... Petitioners

(through Sh. H.K. Bajpai for Mrs. Meenu Mainee, Advocate)

Versus

Union of India through

- Sh. T.P. Singh
 The General Manager,
 Northern Railway,
 Baroda House,
 New Delhi.
- 2. Sh. Ramesh Kumar,

.... Respondents

hrough Sh. Shailendra Tiwari, Advocate)

ORDER (ORAL)

Mr. S.N. Terdal, Member (A)

Counsel for petitioners submits that the order of the Tribunal dated 30.08.2018 is complied with. Hence, C.P. is closed. Notices issued to the alleged contemnors are discharged.

(Mohd. Jamshed) Member (A) (S.N. Terdal) Member(J)

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